NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1463/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Sureshchand Bharwal Sutaliya

V/s.

Gitanjali Jewellery Retail Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

3H Mr. Ashwin Advocates

Matthew alw Jou Applicant

Lakshman ilb

Mansukhlal

Hizal af

and ORDER

CP No.1463/ I&BP/NCLT/MB/MAH/2017

The Corporate Debtor side is not present. Since the Petitioner Counsel has intimated this date of hearing by telephone only the petitioner Counsel is hereby directed to communicate next date of hearing to the Corporate Debtor by intimating it through Registered Post and file proof of services on next date of hearing.

List this matter on 3.11.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)